GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5582 ANSWERED ON:28.04.2015 IMPLEMENTATION OF FIRE SAFETY NORMS Rathwa Shri Ramsinh Patalyabhai

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Fire Service has conducted any survey to ascertain implementation of fire safety norms in Government/other buildings in the city;

(b) if so, the details thereof and the names of the buildings where fire safety norms were found lacking along with the action taken by the Delhi Fire Service against the occupants/ owners of these buildings; and

(c) the steps taken by Delhi Fire Service to make itself an efficient fire fighting unit keeping in view the topography of the city, congested roads and mix of high rise buildings?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): All the buildings, including high rise Government owned, constructed in Delhi, as permitted by the building sanctioning authorities, have clearance from the Delhi Fire Service after the enforcement of Delhi Building Bye-Laws-1983. The buildings constructed prior to 1983 were also inspected under the provisions of Delhi Fire Prevention and Fire Safety Act 1986 and Rules of 1987 and NOC was issued after the comp- liance of the provisions. All other important buildings inc- luding high rise buildings, commercial as well as Government owned, falling under the purview of Delhi Fire Service Act 2007 and Delhi Fire Service Rules 2010 have been inspected and Fire Safety Certificates have been issued to the buildings which have complied with the mandatory fire prevention and fire safety measures.

The Delhi Fire Service has issued 10022 Fire Safety Certificates and shortcomings to 3150 buildings referred to them by the building sanctioning authorities. Under the provisions of Delhi Fire Service Act 2007, Delhi Fire Service takes action as under:

1. Issues Fire safety certificate if the fire safety measures are found installed as per guidelines and are functioning satisfactorily.

2. If fire safety provisions are not found working satisfac- torily, then shortcomings are conveyed alongwith time allowed for complying, as per the provisions of rule 39 of Delhi Fire Service Rules 2010.

(c): Delhi Fire Service is functioning smoothly in day to day routine rescue and fire calls. Every year Delhi Fire Service responds to nearly 22000 calls. At present 58 fire stations are functional in Delhi and has got a strong strength of 260 fire units, 3 Hazmat Vans, 10 Motor Cycle Fast Responder and 10 Quick Response Vehicles. The fire fighting equipments are added to the fleet at regular intervals. Delhi Fire Service added vehicles such as Small Water Tender, Control Cum Light and B.A Van, Quick Response Vehicles to its strength of vehicles. In addition to above, one Training Cum Education Van and 70 meter Aerial Ladder Platform has also been inducted recently. The present strength of fire fighting units in Delhi Fire Service includes Water Tender, Water Bouzer, Rescue Tender, Rescue Responder, Foam Tender, Hose Tender, Control Van, Dry Chemical Powder Tender, Hydraulic Platform, Hazmat Van, Motor Cycle Fast Responder, Quick Response Vehicles. The Delhi Fire Service is adequately equipped including sufficient number of hydraulic platforms (high reach vehicles) for tackling high rise building rescue and fire fighting.